

E-Mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-44/2004/2516 /A

From :- Shri Kaushik Kumar Sharma
Joint Registrar (Vigilance)
Gauhati High Court,
Guwahati.

To, Shri C.B. Gogoi
District & Sessions Judge
Udalguri.

Dated Guwahati the ²¹ July, 2020.

Sub: **Casual Leave with Head Quarter leave permission.**

Ref:- Your letter No. DJ(U) 1876 dated 18.07.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for Casual Leave on 20.07.2020 and 21.07.2020 as well as Head Quarter Leave permission from the morning of 20.07.2020 till the evening of 21.07.2020 with your official allotted vehicle bearing No. AS 27 D 0001 at your own cost, has been granted/rejected.

During your absence the Civil Judge cum Asstt. Sessions Judge, Udalguri, in her absence Chief Judicial Magistrate, Udalguri and in his absence the officer who will be in charge of Chief Judicial Magistrate, will remain in-charge of your court and office.

Yours faithfully,

pat.

JT. REGISTRAR (VIGILANCE)

Memo NO. NO.HC.VII-44/2004/_2517 _/A dt. 21.7.2020

Copy to –

1/ The Project Manager, Gauhati High Court, Guwahati for information and necessary action.

pat.
JT. REGISTRAR (VIGILANCE)

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